

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/333/ (IB)/2017
NAME OF THE PETITIONER(S)	:	BEZALEL INFO TECH PVT LTD
NAME OF THE RESPONDENT(S)	:	NINESTARS INFORMATION TECHNOLOGIES LTD
UNDER SECTION	:	433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

For Respondent company.

  
(KALIDASSAN GK)

**ORDER**

Counsel for Respondent present. As seen from the orders dated 05.07.2017 and 17.07.2017, neither the Petitioner nor Counsel for the Petitioner caused appearance in the matter. It appears that the Petitioner is not interested to pursue the matter. Therefore, the petition is **dismissed** for default.



(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk



(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)